

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 154 OF 2017

Dated: 28th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

South Bihar Power Distribution Company Ltd.	Appellant(s)
Vs.		
Bihar Electricity Regulatory Commission	Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Raunak Jain
Mr. Vishvendra Tomar
Ms. Stuti Kishan h/f
Mr. Buddy A. Ranganathan for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **29.08.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**